## IN THE HIGH COURT OF JUDICATURE OF BOMBAY BENCH AT AURANGABAD

## FOLLOWING MATTERS ARE REFERED TO THE ADVOCATE FOR REMOVING OF OFFICE OBJECTIONS WITHIN 14 DAYS FROM THE DATE OF NOTIFICATION

PUBLISHING DATE: 07/07/2025

SR.NO.	CASE NO.	PETITIONER ADV.	RESPONDENT ADV.	REMARKS
1	SAST /18665/2025	Darshan Sahuji		Objection Not Removed
2	SAST/18667/2025	Darshan Sahuji		Objection Not Removed
3	SAST/18669/2025	Darshan Sahuji		Objection Not Removed
4	SAST/18952/2025	LUKHE ARJUN		Objection Not Removed
		RA OSA HEB		<u> </u>
5	SAST/18976/2025	SUREKHA		Objection Not Removed
		NAMDEVRAO		
		DEVMANE		
6	SAST/19010/2025	QUADRI TAHER ALI		Objection Not Removed
	J	NAZEER ALI		
7	SAST/19086/2025	SHRIMANT RAVSAHEB		Objection Not Removed
		KEDAR		
8	SAST/19104/2025	Government Pleader -		Objection Not Removed
		Governmen		
9	CAST/19686/2025	SHUBHAM		Objection Not Removed
İ		DATTATRA YA		
	]	JA YA BHAR		

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Section Officer

Assistant Registrar